

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 129  
(IB)-168(PB)/2019

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt Ltd ... Applicant / Petitioner  
Vs  
Mehak Realtech Pvt Ltd ... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 11.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

List the matter for hearing on **22.12.2020.**

Sdl-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

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Sdl-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

11.12.2020  
Ritu